

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 140 of 2016 &  
IA No. 307 of 2016**

**Dated: 10<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Ramayana Ispat Pvt. Ltd.**

**...Appellant(s)**

**Vs.**

**Rajasthan Vidyut Prasaran Nigam Ltd. & Ors.**

**...Respondent(s)**

Counsel for Appellant(s) :

Mr. Manu Seshadri

Counsel for the Respondent(s) :

Mr. Pradeep Misra

Mr. Manoj Kumar Sharma for R.1

Ms. Poorva Saigal

Ms. Anushree Bardhan for R.2

Mr. Raj Kumar Mehta

Mr. Abhishek Upadhyay

Ms. Himanshi Andley for R.3

**ORDER**

List the matter on **01.02.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)  
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)  
Chairperson**